

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR LONGRANGE COMMODITIES PRIVATE LIMITED

OPERATING IN THE BUSINESS OF TRADING IN IRON & STEEL

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Longrange Commodities Private Limited CIN: U51909MH2009PTC194346 PAN: AABCL6621J
2.	Address of the registered office	Registered Address: Office No. 118, 1st Floor, Plot No. 49, Vyapar Bhavan, P. D Mello Road Carnac Bunder, Chinchbunder, Princess Dock, Mumbai, Mumbai, Maharashtra, India, 400009
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	No factory available
5.	Installed capacity of main products/ services	No manufacturing, Based on the records available for more details please write an email to cirp.longrange@gmail.com .
6.	Quantity and value of main products/ services sold in last financial year	Not in operation since 2015.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please write an email to cirp.longrange@gmail.com to seek further details about the Corporate Debtor.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please write an email to cirp.longrange@gmail.com to seek further details about the Corporate Debtor.
10.	Last date for receipt of expression of interest	17.09.2026
11.	Date of issue of provisional list of prospective resolution applicants	27.09.2026
12.	Last date for submission of objections to provisional list	02.10.2026
13.	Date of issue of final list of prospective resolution applicants	12.10.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17.10.2026
15.	Last date for submission of resolution plans	17.11.2026
16.	Process email id to submit Expression of Interest	cirp.longrange@gmail.com
17.	Details of the corporate debtor's registration status as MSME	UDYAM-MH-19-0379455

Kuldeep Tank
Resolution Professional

For Longrange Commodities Private Limited (Company under CIRP)

CIN- U51909MH2009PTC194346

IBBI Reg. No. of IP-IBBI/IPA-001/IP-P-02776/2022-2023/14255

AFA valid till 30/06/2027

Office: 202, Block-A, The One, RNT Marg., Indore 452001

9826677735/9977332329/0731-4226345

Registered Email: cakuldeeptank@gmail.com

Date 01.09.2026

Place: Indore